

funds, released by the Central Social Welfare Board/State Social Welfare Advisory Board to the voluntary organisations.

3. To assist the State Social Welfare Advisory Board/Central Social Welfare Board in settlement of pending accounts of programmes as per norms and conditions laid down by the Central Social Welfare Board.

Co-ordination

1. To give technical opinion to the State Social Welfare Advisory Board regarding sanction of grants and release of funds.
2. To enlist the cooperation of public, explaining the policies and the programmes of the Board in order to obtain public participation.
3. To maintain liaison between the State Social Welfare Advisory Board and other agencies at the district and block levels.
4. To advise the institutions in carrying out similar services in a particular area and coordinate their activities so as to get the maximum advantage out of the grants given by the Board, with the object that there is no overlapping and duplication in services.
5. To advise the institutions to review their programmes periodically and assess their effectiveness. This will help the institutions improve their services and avoid all wasteful expenditure.

Publicity

1. To assist the Project Officer in the distribution of the publicity literature on the Board's publicity, enrolling institutions as subscribers of Board's journals,

Social Welfare and Samaj Kalyan

2. Writing features on institutions or individuals themselves or providing background material (printed literature and photographs) to the Project Officer for onward submission to Central Social Welfare Board for publication in Board's journals.

Duration of tour

It is evident from the foregoing that the Field Officers have to concentrate on the programmes being implemented at the field level. For this purpose it is essential that they are constantly on the move and should spend only the minimum time required at the State Board Office. The norms of touring which have to be undertaken by them should be a minimum period of 10 to 15 days.

Other Rules.

Any other work assigned by the Chairman, State Social Welfare Advisory Board/Project Officer.

Clearance to Electricity Generation Scheme Under Farakka Barrage Project

6124. SHRISANATKUMAR MANDAL: Will the PRIME MINISTER be pleased to state:

(a) whether a scheme for generation of electricity from the Farakka Barrage project in West Bengal is awaiting clearance from Planning Commission, and

(b) if so, the stage at which the matter stands at present?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir.

(b) Does not arise.

Visit of Expert Team to Garhwal Region

6125. SHRI C.M. NEGI: Will the PRIME MINISTER be pleased to state:

(a) whether any expert team of the Planning Commission has ever visited the Garhwal region of Uttar Pradesh;

(b) if so, the details thereof and the recommendations made by them for the economic development of these mountainous districts;

(c) if not, whether the Planning Commission are aware of the peculiar problems of Garhwal Region; and

(d) if so, the short term and long term measures contemplated for the economic development of these districts and to remove unemployment?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Teams have been visiting Garhwal Region from time to time.

(b) The question does not arise.

(c) The Planning Commission is aware of the problems of the Hill Regions of Uttar Pradesh. In order to strengthen and supplement the efforts being made by the concerned State Govt., the Hill Area Development Programme (HADP) was mooted by the Central Govt. However, the responsibility for bringing about faster economic development rests with the State Government.

(d) Beside various development programmes in different sectors of the State economy, to generate employment opportunities in hill areas including Pauri and Tehri Garhwal, there are special employment-oriented programmes in rural and urban areas, as also employment oriented education for promotion of technical skills of people through strengthening of polytechnics/rural polytechnics, ITIs/branch ITIs and modernisation of trades and introduction of new trades suitable for hills.

Apart from above schemes/programmes, emphasis under industrial sector has been directed towards development of small scale, village and cottage industries, electronics, pharmaceuticals, herb-based units, fruit and vegetable processing units, wool and sericulture industry, which directly generate employment opportunities. Tourism has been recognised as an industry which adds employment opportunities for local people. Employment service is being provided through different employment offices/job development units and coaching-cum-guidance centres. In the Eighth Plan, the Central thrust will be on the critical objective of employment generation, particularly in the backward, including hill areas.

[*Translation*]

Non-Implementation of Court Orders by Ordnance Factory Board

6126. SHRI BABURAO PARANJPE: Will the PRIME MINISTER be pleased to state:

(a) whether the Madhya Pradesh High Court gave its decision on 4 April, 1983 in favour of Class III employees regarding transfers in Case Nos. 174/1981 and C/1982 and the said order was upheld by the Supreme Court vide case No. CA/441/1981 and confirmed again on 28 March, 1987; and